

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Review Petition No. 9 of 2011 in  
Appeal No. 199 of 2010**

**Dated: 20<sup>th</sup> March, 2012**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Maharashtra State Power Generation Company Ltd. .... Appellant (s)**

**Versus**

**M.E.R.C. & Ors. .... Respondent (s)**

Counsel for the Appellant (s): Mr. Hemant Singh  
Mr. Sanjay Sen  
Ms. Surbhi Sharma  
Mr. Ramandeep Singh

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

**ORDER**

Heard learned counsel for the parties. Judgment is reserved.

**( P.S.Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

ss/sm

